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R. Sahu Vrs. KVS

Admission Sl. No. 10
O.A. No. 260/0047 of 2015
Order dated: 02.02.2015

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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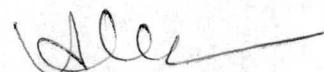
Heard Mr. D.K.Mohanty, Ld. Counsel for the applicant, and Mr. J.Sahu, Ld. Counsel appearing for the Respondents-KVS, on whom a copy of this O.A. has already been served.

Mr. Mohanty has filed a memo signed by the applicant that she does not want to proceed further in the matter and prayed permission of this Tribunal to withdraw the O.A. to file a representation before the appropriate authority.

Taking into consideration the memo filed by the applicant, this O.A. is disposed of being withdrawn with liberty to the applicant to file any petition before this Tribunal if any cause of action arises in future.



MEMBER(Admn.)



MEMBER(Judl.)

RK